

Andhra Pradesh Horticultural University (Amendment) Act, 2011

13 of 2011

[18 April 2011]

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Andhra Pradesh Horticultural University (Amendment) Act, 2011

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An Act to amend the Andhra Pradesh Horticultural University Act, 2007. Be it enacted by the Legislature of the State of Andhra Pradesh in the Sixty-second year of the Republic of India as follows:-

1. Short Title And Commencement :-

(1) This Act may be called the Andhra Pradesh Horticultural University (Amendment) Act, 2011.

(2) It shall come into force on such date, as the Government may, by notification, appoint.

2. Amendment Of Section 1 :-

In the Andhra Pradesh Horticultural University Act, 2007 (hereinafter referred to as the Principal Act), in Section (1), in subsection (1), for the expression "the Andhra Pradesh Horticultural University Act, 2007", (Act 30 of 2007) the expression "Dr. Y.S.R. Horticultural University Act, 2007" shall be substituted.

3. Amendment Of Section 2 :-

In Section 2 of the principal Act,-

(i) in clause (2), for the expression "the Andhra Pradesh Horticultural University Act, 2007", the expression "Dr. Y.S.R. Horticultural University Act, 2007" shall be substituted.

(ii) in clause (31), for the words "the Andhra Pradesh Horticultural University" the words "Dr. Y.S.R. Horticultural University" shall be substituted.

4. Amendment Of Section 3 :-

In Section 3 of the principal Act, in sub-section (1), for the words "the Andhra Pradesh Horticultural University" the words "Dr. Y.S.R. Horticultural University" shall be substituted.